

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 223  
IB-239/ND/2020**

**IN THE MATTER OF:**

**Ms. Rekha**

**...PETITIONER**

**Vs.**

**M/s. Nutrionex Manufactures Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 16.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

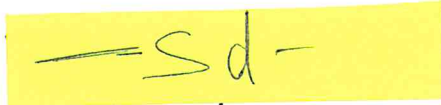
**For the Petitioner/Operational-creditor :Ms. Radhika Gupta, Adv.**

**For the Respondent/ Corporate-debtor :**

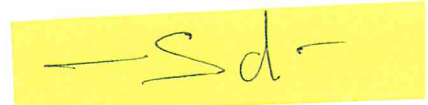
**ORDER**

Heard the submissions made by the counsel for the operational creditor.

Let Registry serve notice through email as well as speed post to the corporate debtor. Post the matter to 22<sup>nd</sup> January, 2021.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**